

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

*Duplicate  
for Issued*

ORIGINAL APPLICATION NOS.: 1058/96, 1059/96 & 1060/96.

Dated, this Monday, the 10th day of March, 1997.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).

HON'BLE SHRI P. P. SRIVASTAVA, MEMBER (A).

Shri Dattatraya Shankar Mulay,  
Junior Accounts Officer,  
(Adhoc & Temporary),  
(Senior-Accountant) under  
Chief General Manager,  
Telecommunications,  
Maharashtra Circle,  
MUMBAI - 400 001.

Applicant in  
O.A. No. 1058/96.

R/at. D-15/1 P & T Colony,  
Santacruz East, Mumbai -400 029.

Smt. Smita Chandrakant  
Ghadigaonkar,  
Junior Accounts Officer,  
(Adhoc & Temporary)  
(Senior Accountant) Under  
Chief General Manager,  
Telecommunications,  
Maharashtra Circle,  
Mumbai - 400 001.

Applicant in  
O.A. No. 1059/96.

R/at.: D-15/1, P & T Colony,  
Santacruz East, Mumbai-400 029.

Mrs. Jagadamma Parameswaram  
Pillai,  
Junior Accounts Officer,  
(Adhoc & Temporary),  
(Senior Accountant) under  
Chief General Manager,  
Telecommunications,  
Maharashtra Circle,  
Mumbai - 400001.

Applicant in  
O.A. No. 1060/96.

(By Advocate Shri S. P. Kulkarni)

VERSUS

Union Of India through

- 1) The Chairman,  
Telecom Commission  
Sanchar Bhawan,  
20, Asoka Road,  
At P.O. New Delhi - 1.
2. The Director General  
Telecommunication,  
(Secretary, Department of  
Telecommunications),  
Ministry of Communication,  
G.O.I., Sanchar Bhawan,  
20, Asoka Road, New Delhi-1.

Respondents

3. The Chief General Manager,  
Telecommunications,  
Maharashtra Circle,  
Old G.P.O. Building,  
2nd. floor, Near C.S.T.  
Central Railway, Fort,  
Mumbai - 400 001.

4. The Chief Accounts Officer,  
(Telecom),  
Maharashtra Circle,  
Prestige Chambers,  
Chinchbunder,  
Mumbai - 400 009.

Respondents.

(By Advocate Shri S.S. Karkera).

: ORDER :

( PER.: SHRI B.S. HEGDE, MEMBER (J) )

Heard Shri S.P. Kulkarni for the applicants  
and Shri S. S. Karkera for the respondents.

2. Pursuant to the order passed by the Tribunal  
vide dated 01.11.1996, the respondents vide their order  
dated 19.12.1996 promoted the applicants - Senior  
Accountants as Junior Accounts Officers on adhoc basis  
for a period not exceeding 180 days with immediate effect.  
They are promoted and posted on a purely temporary and  
local officiating basis with a special allowance of  
Rs. 50/- per month. The promotion will not bestow any  
claim for further promotion or seniority in the cadre of  
Junior Accounts Officer and the order is subject to the  
final outcome of the O.As. pending in C.A.T., Mumbai Bench.  
The applicants in these O.As. have prayed that they may  
be allowed to officiate as Junior Accounts Officers  
till the regular candidates are available.

3. The respondents have complied with the  
direction of the Tribunal. In the circumstances the

O.A. has become infructuous and it is accordingly dismissed. There will be no order as to costs.

(P.P. SRIVASTAVA)  
MEMBER (A).

(B. S. HEGDE)  
MEMBER (J).

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